

CENTRAL ADMINISTRATIVE TRIBUNAL : PRINCIPAL BENCH

OA 352/2001
MA 1574/2001

(2)

New Delhi, this the 4th day of February, 2002

Hon'ble Dr. A.Vedavalli, Member (J)
Hon'ble Shri Govindan S.Tampi, Member (A)

Shri S.C.Anand
S/o Late Shri C.L.Anand
R/o Quarter No.127
Sector-II, Sadiq Nagar, New Delhi.

Employed as :-

Section Officer
In the office of the Director, SSB
Block V (East), Rama Krishna Puram
New Delhi - 110 066.Applicant
(By Advocate Shri B.B.Raval)

V E R S U S

UNION OF INDIA : THROUGH

1. The Cabinet Secretary
Govt. of India
Rashtrapati Bhawan.
New Delhi - 110 001.
2. The Secretary
Ministry of Home Affairs
Govt. of India
North Block, New Delhi.
3. The Principal Director
S.S.B., Block V (East)
Rama Krishna Puram
New Delhi - 110 066.
4. Shri G.Sethi
Section Officer (ARC)
Cabinet Secretariat
C.G.O.Complex
Lodhi Road, New Delhi - 110 003. Respondents
(By Advocate Shri M.M.Sudan)

O R D E R (ORAL)~

By Hon'ble Dr. A.Vedavalli, Member (J)

Learned counsel for the applicant seeks
permission to withdraw the OA. Permission granted.

2. OA is dismissed as withdrawn with liberty
to file a fresh OA, if so advised, in accordance with
law. No costs.

(GOVINDAN S. TAMPI)
MEMBER (A)

A. Vedavalli

(DR. A. VEDAVALLI)
MEMBER (J)